

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 308 OF 2013**

**Dated : 23<sup>rd</sup> September, 2014**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on **24.09.2014.**

**COURT MASTER**